

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 111**

**CP No. 3/Chd/Hry/2022**

**IN THE MATTER OF:**

**YKM Holdings Pvt. Ltd.**

...

**Petitioner**

**Under Section: 66, CA 2013**

**Order delivered on 19.07.2024**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 30.08.2024.

Sd/-

**Court Officer**